

No.F.1-CASH/Ad/AT/2024-25  
Income Tax Appellate Tribunal  
Old Central Govt. Offices Building,  
3<sup>rd</sup> & 4<sup>th</sup> floor, Maharshi Karve Marg,  
Mumbai - 400 020

Dated: 16<sup>th</sup> October, 2024.

**OFFICE ORDER**

As per the guidelines laid down by the Hon'ble Supreme Court of India, the President ITAT has re-constituted an Internal Complaint Committee consisting of the following Members for achieving the objective of prevention of Sexual Harassment at the office premises and to provide procedures for redressal of complaints at the office of Income Tax Appellate Tribunal, Mumbai Benches, Mumbai as under: -

1. Smt. Beena Pillai	Judicial Member	Chairperson
2. Smt. Kavitha Rajagopal	Judicial Member	Member
3. Shri. Biju P.K.	Assistant Registrar	Member
4. Smt. Sini Anand	Sr. Pvt. Secretary	Member
5. Smt. Asha Mathew	Office Supdt.	Member
6. Smt. Lalitha Kurup	Office Supdt.	Member
7. Smt. Seema A. Deshpande		I-Volunteer
President Bharatiya Stree Shakti, Mumbai Branch.		

2. The Complaint Committee will function in accordance with the guidelines as prescribed in Sexual Harassment of women at workplace (prevention, prohibition & redressal) Act, 2013.

Sd/-  
(B.R. BASKARAN)  
ACCOUNTANT MEMBER/HOO

Copy forwarded for information and necessary action to: -

1. The Deputy Secretary, Ministry of Law & Justice, Department of Legal Affairs, New Delhi.
2. The Registrar, ITAT, Mumbai.
3. The Dy. Registrar, ITAT, Delhi Benches, New Delhi.
4. Smt. Beena Pillai, JM, ITAT, Mumbai
5. Smt. Kavitha Rajagopal, JM, ITAT, Mumbai.
6. Smt. Biju P.K. AR, ITAT, Mumbai.
7. Smt. Sini Anand, Sr. PS, ITAT, Mumbai.
8. Smt. Asha Mathew, OS, ITAT, Mumbai.
9. Smt. Lalitha Kurup, OS, ITAT, Mumbai.
10. Legal Section.
11. Smt. Seema Anil Deshpande, 303, Lodha Grandeur, Sayani Road, Nr. Parel Bus Depot, Prabhadevi, Mumbai- 400025.

*Jurish*  
ASSISTANT REGISTRAR